

**Before the National Green Tribunal
Southern Zone, Chennai**

Original Application No.14 of 2017 (SZ)

Meenava Thanthai K.R.Selvaraj
Kumar

Applicant (S)

WITH

The Chairman,
National Coastal Zone Management
Authority & others

Respondents

For Applicant (s)
For Respondent (s):

Mr.Mageshwaran
M/s.G.M.Syed Nurullah Sheriff
For R1,R14
M/s. Kamalesh Kannan. for Rs,
R5,R7, & R8
M/s.S.Vasudevan for R10
M/s.S.Raghunathan for R11
M/s.D.S.Ekamabram for R12
Mr.Abdul Saleem
Mr.S.Saravanan for R6

Original Application No.16 of 2017 (SZ)

Saravanan Dakshinamurthy

Applicant (S)

With

Union of Indian and others

Respondents

For Applicant (s)
For Respondent (s):

M/s.Yogeswaran
Mr.G.M.Syed Nurullah Sheriff for R1
M/s.Kamalesh Kannan for R4
M/s.S.Vasudevan for R6
M/s.S.Raghunathan for R11
M/s.D.S.Ekamabaram for R12
Mr.Abdul Saleem
Mr.S.Saravanan for R6

Original Application No.38 of 2017 (SZ)

Ashwini Kumar

Applicant (S)

Union of Indian and others

Respondents

For Applicant (s)
For Respondent (s):

Nil
M/s.Me.saraswathy for R1
M/s.Kamalesh Kannan for R3
Mr.Abdul Salrrm
Mr.S.Saravanan for R4
Mr.S.Raghunathan

edmy
28/9/21
Assistant Director of Fisheries
(Marine), Chennai-35.


Commissioner of Fisheries &
Fisherman Welfare Department,
Chennai - 600 035

Original Application No.40 of 2017 (SZ)

P.Soma Sundaram

Applicant (S)

Union of Indian and others

Respondents

For Applicant (s)

Nil

For Respondent (s):

M/s.Me.Saraswathy for R1

Mr.S.Raghunathan

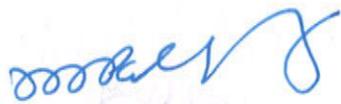
M/s.D.S.Ekamabram for R4

STATUS REPORT FILED BY THE DEPARTMENT OF FISHERIES

I, Dr.K.S.Palanisamy, S/o C.Subramani, Aged 52, being the Commissioner of Fisheries and Fishermen Welfare, Integrated Office building, Nandanam, Chennai - 600 035 do hereby solemnly affirm and sincerely state as follows:

- 1) I am well acquainted with the facts and circumstances of the case from the available records. In pursuant to the orders of the Judicial and expert members of the National Green Tribunal, Southern Zone, Chennai dated 16.09.2021, I am filing this status Report on the remedial measures taken restore the livelihood of fishers as follows:
- 2) It is respectfully submitted that two Merchant ships viz. M.T. BW Maple and M.T. Dawn Kancheepuram accidentally collided off the Kamarajar Port, Ennore, Tamil Nadu on 28.1.2017. Due to this accident, there was an oil spill of bunker oil which spread across the sea and the seashores of Thiruvallur, Chennai and Kancheepuram districts of Tamil Nadu. The Fishermen of these three districts were unable to venture into sea for fishing from 30.01.2017 for more than one month as there was no demand for seafood from the public because of the apprehension that fishes be contaminated with oil due to this oil spill. This had adversely


Assistant Director of Fisheries
(Marine), Chennai-35.

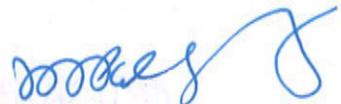

Commissioner of Fisheries &
Fisherman Welfare Department,
Chennai - 600 035

affected the livelihoods of Fishermen of these three districts for a period of more than one month.

- 3) It is respectfully submitted that, as per the orders of Hon'ble High Court, Madras in W.P. No.2979 of 2018 and W.P. No.2979 of 2018 an amount of Rs.141 Crores (Including Rs.10 Crore for Ecosystem restoration works) received from steamship on 28.03.2018. An amount of Rs.15 Crores already have been released by the Insurers of the shipping companies. An irrevocable Bank Guarantee worth for the remaining amount of Rs.84 crore issued by Kotak Mahindra Bank Ltd dated 16.5.2018 was also obtained from the Shipping companies as per the directions of Honourable High Court.
- 4) It is respectfully submitted that a Relief Recommendation Committee was constituted to calculate the quantum of compensation to be provided to the fishers of all categories so as to restrict relief within the compensation amount of Rs.141 crore received from the insurer of Shipping Companies.
- 5) It is respectfully submitted that the details of percentage of category wise compensation provided to the affected fishermen was recommended by the committee and based on the category wise recommended compensation, total amount allocated to each category with no. of claims are given below:

CATEGORY	Amount recommended by Committee In RS.	Total no of Claims	Total amount In Rs.
Fishing Laborer	12,000	40,580	48,69,60,000
Fisherwomen in allied	10,000	47,145	47,14,50,000
Fish Vendors	10,000	9,090	9,09,00,000
Allied Activity Laborer	10,000	1,885	1,88,50,000
Mechanized Boat Owner	35,000	922	3,22,70,000
Motorized Boat Owner	20,000	6,916	13,83,20,000


Assistant Director of Fisheries
(Marine), Chennai-35.


Commissioner of Fisheries &
Fisherman Welfare Department,
Chennai - 600 035

Non-Motorized Boat Owner	15,000	2,467	3,70,05,000
Vendors included as per NGT order.	10,000	2,442	2,44,20,000
TNFDC Marketing.	20,00,000	1	20,00,000
Total		1,11,448	130,21,75,000
Eco system Restoration measures	10,00,00,000		10,00,00,000
Contingency	12,00,000		12,00,000
Buffer for Grievance Redressal	66,25,000		66,25,000
Grand Total			141,00,00,000

- 6) It is respectfully submitted that the Hon'ble National Green Tribunal directed the Department on 31.01.2017 in O.A.No.14/2017 before the Nation Green Tribunal Southern Zone at Chennai by Meenava Thanthai Selvaraj Kumar to permit the affected persons to make their claim up to 10.08.2017 and make required study, conduct enquiries to arrive at an appropriate quantum of compensation to be recovered from the ship owners.
- 7) It is respectfully submitted that based on the direction of Hon'ble National Green Tribunal, southern Zone, a team comprising officials of Fisheries department was constituted to receive applications from fishermen who had not filed their claims earlier. Accordingly, 2442 applications were accepted and revised compensation proposal for Rs.240.07 crore to the affected 1,11,448 fishermen of Tiruvallur, Chennai and Kancheepuram coastal districts including 11,342 non co-operative society members in the category of mechanized boat owners, vendors and allied activities was arrived.
- 8) It is respectfully submitted that from the amount of Rs.10 Crore provided by the Insurers of Shipping company towards restoration of livelihood, the Department of Fisheries has initiated to deployment of

28/9/21
Assistant Director of Fisheries
(Marine), Chennai-35.

[Signature]
Commissioner of Fisheries &
Fisherman Welfare Department,
Chennai - 600 035

artificial reefs in 30 sites of the oil spill affected districts in the places identified by Central Marine Fisheries Research Institute (CMFRI) and works had been completed. The Deployment of Artificial reefs were made in the following 30 places:

SI.No	VILLAGE /Hamlet
I	CHENNAI DISTRICT
1	Thiruvanmiyur
2	Odaikuppam
3	Oorurkuppam
4	Olcottkuppam
5	Srinivasapuram
II	THIRUVALLUR DISTRICT
6	Light House kuppamnadukuppam
7	Vairavankuppam
8	Goonankuppam
9	Nettukuppam
10	Periyakuppam
11	Ennorekuppam
III	CHENGALPATTU DISTRICT
12	Chinnaneelankarai
13	Chinnanneelankarai 2
14	Periyaneelankarai
15	Chinnandikuppammattutheru
16	ChinnandikuppamPallamtheru
17	Injambakkam
18	Nainarkuppam
19	Kovalam N
20	Kovalam S (Muslim)
21	Chemmenchery
22	Nemmelikuppam
23	Soolerikkadukuppam
24	Pattipulam

28/9/24
Assistant Director of Fisheries
(Marine), Chennai-35.


Commissioner of Fisheries &
Fisherman Welfare Department,
Chennai - 600 035

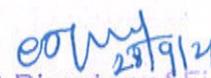
25	Perundurair
26	Paramankeni
27	Muthaliarkuppam
28	PanayurChinnakuppam
29	PanayurPeriyakuppam
30	Alambarai

9) It is respectfully submitted that the Department of Environment, Government of Tamil Nadu had provided financial sanction of Rs. 60 lakh towards implementation of the project "Integrated Management of Pulicat lake ecosystem through sea ranching" as a remedial measure towards restoration of livelihood of fishers and to enhance the fishery resources of the oil spill affected districts. The project was executed with the technical advice from Central Institute of Brackishwater Aquaculture (CIBA) towards supply of *Penaeus indicus* seeds. Under this project, 4 nos of earthen ponds (75x25m-1 no, 45x25m-3 no) have been constructed with sinking well (1.5m dia), pump room and generator shed with sheet roof. All the civil works have been completed. Steps are being taken to rear the seeds in the constructed fish ponds and ranching in Pulicat lake.

Solemnly affirmed and signed his name in my presence at Chennai, this the 29th day of September 2021


**Commissioner of Fisheries &
 Fisherman Welfare Department,
 Chennai - 600 035**

Before me


**Assistant Director of Fisheries
 (Marine), Chennai-35.**

**Before the National Green Tribunal
Southern Zone, Chennai**

**Original Application No.14 of 2017
(SZ)**

Meenava Thanthai K.R.Selvaraj Kumar

.....Applicant(s)

Vs

The Chairman,
National Coastal Zone Management
Authority
and
Others

..... Respondents

**Status Report filed by the
Department of Fisheries**

Government Counsel